

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 41/252/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Vyangesh Chokshi & Anr.
(Chokshi Holding Company Pvt Ltd)
V/s.
Registrar of Companies, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	Pratik Tripathi	PCS	Petitioner	
----	-----------------	-----	------------	---

2.				
----	--	--	--	--

ORDER

Learned PCS Mr. P.S. Tripathi present for Appellant. None present for Respondent.

Proof of service of copy of application on ROC, Gwalior filed.

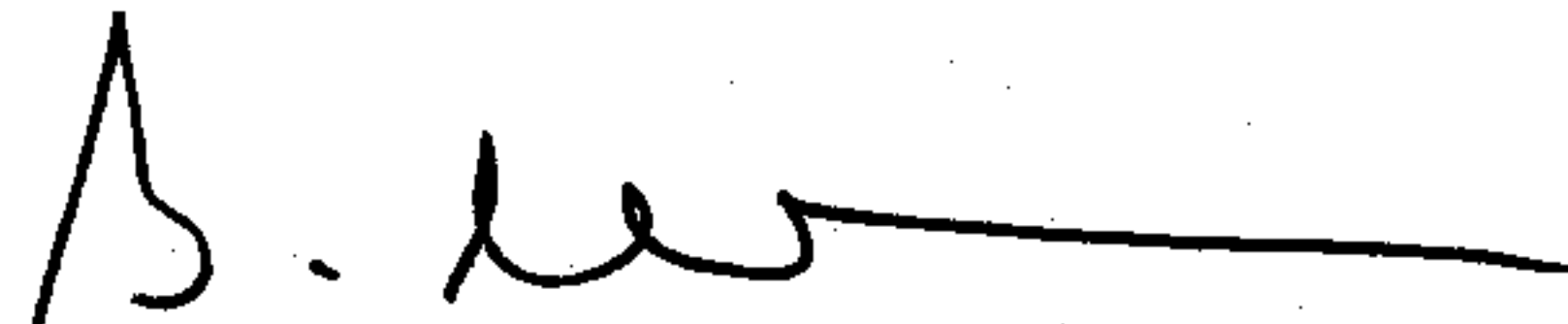
Appellant filed Gazette notification.

Appellant is directed to issue notice of date of hearing on ROC, Gwalior and shall file proof of service.

List the matter on 21.11.2017.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of October, 2017.